

4 COMPANIES

ULDHAN PUR, SHARDARA, DELHI. IN THE NAME OF SH. RANBIK SINGH.

Date: 13.08.2018, Place: New Delhi

Authorized Officer, Punjab & Sind Bank

Download, Etc.

Place: New Delhi

Dated: 18.08.2018

MEENA AGGARWAL

WTD & CFO-DIN: 07153090

Schedule 1

FORM A

PUBLIC ANNOUNCEMENT-

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRAVEL TRACKS LIMITED

1) Name of Corporate Person	Travel Tracks Limited
2) Date of incorporation of corporate person	19.05.1995
3) Authority under which Corporate Person is incorporated/ registered	Ministry of Corporate Affairs, Registrar of Companies, Delhi
4) Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74899DL1995PLC068740
5) Address of the registered office and principal office(if any) of corporate person	414/1, 4th Floor, DDA Commercial Complex District Centre, Janakpuri, New Delhi-110058
6) Liquidation Commencement Date of corporate person	14.08.2018
7) Name, Address, email, address, Telephone Number and the registration number of the Liquidator	Sudhir Kumar Agarwal IBBI/PA-001/IP-P00195/2017 18/10374 415, Naurang House, 21, Kasturba Gandhi Marg, Connaught Place, New Delhi-110001 Email: ska003@gmail.com Address for correspondence: D-28, South Extension I, New Delhi 110049 Ph-011-40622286
8) Last Date for submission of claims	12.09.2018

Notice is hereby given that the Travel Tracks Limited has commenced voluntary liquidation on 14.08.2018. The stakeholders of Travel Tracks Limited are hereby called upon to submit the proof of their claims, on or before 12.09.2018 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The submission of proof of claims is to be made in accordance with Chapter V of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017. The proof of claims is to be submitted by way of the following specified forms along with Affidavit:-

- Form B - Claim by Operational Creditors
- Form C - Claim by Financial Creditors
- Form D - Claim by a Workman or an Employee
- Form E - Claim submitted by Authorized Representative of Workmen and Employees
- Form F - Claims by other stakeholders

Above mentioned forms may be downloaded from the website www.ibbi.gov.in

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sudhir Kumar Agarwal
IBBI/PA-001/IP-P00195/2017-18/10374
Place: New Delhi
Date: 17.08.2018
415, Naurang House, 21, Kasturba Gandhi Marg, Connaught Place, New Delhi-110001

Schedule 1

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF BESPOKE TOURS AND TRAVELS LIMITED

1) Name of Corporate Person	Bespoke Tours and Travels Limited
2) Date of incorporation of corporate person	05.10.2012
3) Authority under which Corporate Person is incorporated/ registered	Ministry of Corporate Affairs, Registrar of Companies, NCT of Delhi & Haryana
4) Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U63040HR2012PLC047345
5) Address of the registered office and principal office(if any) of corporate person	SF - 202, Peach Tree, C - Block, Sushant Lok - 1, Gurgaon, Haryana-122002
6) Liquidation Commencement Date of corporate person	14.08.2018
7) Name, Address, email, address, Telephone Number and the registration number of the Liquidator	Sudhir Kumar Agarwal IBBI/PA-001/IP-P00195/2017 18/10374 Address:-415, Naurang House, 21, Kasturba Gandhi Marg, Connaught Place, New Delhi-110001 Email: ska003@gmail.com Address for correspondence: D-28, South Extension-I, New Delhi 110049 Ph-011-40622286
8) Last Date for submission of claims	12.09.2018

Notice is hereby given that the Bespoke Tours and Travels Limited has commenced voluntary liquidation on 14.08.2018. The stakeholders of Bespoke Tours and Travels Limited are hereby called upon to submit the proof of their claims, on or before 12.09.2018 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The submission of proof of claims is to be made in accordance with Chapter V of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017. The proof of claims is to be submitted by way of the following specified forms along with Affidavit:-

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Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sudhir Kumar Agarwal
IBBI/PA-001/IP-P00195/2017-18/10374
Place: New Delhi
Date: 17.08.2018
415, Naurang House, 21, Kasturba Gandhi Marg, Connaught Place, New Delhi-110001

FINANCIAL EXPRESS

CIN: L33301HR1976PLC008316

Office: Dharuhera Industrial Complex, Delhi-Jaipur Highway,

District Rewari - 123106 (HR)

New Office Complex, 2nd Floor, Defence Colony, New Delhi - 110024

NOTICE

given that following Share certificates are stated to have been the registered shareholder had applied to the Company for duplicate

the	Share	Distinctive numbers	No. of
der	Certificate No.	From	To
Dalal /	21604	1851042	1851091
Dalal			50

cautioned against dealing in any way with the above stated share certificate. As have any claim in respect of the said share certificate should lodge such company within 15 days from this publication, after which no claim shall be made, the Company will proceed to issue Duplicate Certificate and the original cancelled.

For IST Limited
Sd/-
Bhupinder Kumar
Company Secretary

k of Commerce

Resolution Recovery & Law, Sub-Cluster

Office: 92/E1, R K Market, Munirka, New Delhi-110067;

Ph.: 26108530, 26108531 Email: rrl7670@cbc.co.in

SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

va S/o Sh. Shiravan Kumar Srivastava (Borrower) R/o Flat No. 1, RZD-3/137, 7, Mahavir Enclave, Part-1, Palam Dabri Road, Near Temple, Palam Village,

at, 21, Vaishno Nagar, Vaishno Mandir, Vinayakpur, Kanpur, U.P.
4, Jindal Pipes Limited, Plot No. 30, Sector-44, Behind Fortis Hospital, Gurgaon,

W/o Sh. Shishir Srivastava (Co-Borrower) R/o Flat No. 1, RZD-3/137, Flat No. 1, Marka Niwas, Gali No. 7, Mahavir Enclave, Part-1, Palam Dabri Road, Near Nasirpur, Delhi-110045

at, House No. 37/396/1A, Nagla Padi, Dayal Bagh, Kiraoli, Agra, Uttar Pradesh -

Loan Account of Sh Shishir Srivastava & Smt. Hina Srivastava

No. 04076015002543 with B/o Basant Lok, New Delhi

Details of Outstanding as on 31.07.2018 (Amount in Rs.)

Balance O/s	Balance O/s	Total outstanding
Principal	Recorded Interest	
Rs. 17,58,105.12	Rs. 163329.37	19,21,434.49

been running unsatisfactory for quite some time and you are, therefore, in default steps to regularize/adjust your account in respect of such debts as stated herein at default, your account has been classified as a non-performing asset on accordance with the direction/guidelines issued by the RBI.

Bank has decided to recall the advance granted to you in terms of Section 13 (2) Reconstruction of Financial Assets and Enforcement of Security Interest Act, now required to discharge in full the Bank's liabilities with upto date interest as above within a period of 60 days from the date of the notice failing which necessary action for enforcement of the secured assets to realize its dues, incurring liability as set out hereinabove, the Bank / Secured Creditor may exercise vide Section 13(4) of SARFAESI Act and while publishing the possession notice / ally or otherwise, as required under the SARFAESI Act, the Bank / Secured your photograph. The details of the secured assets intended to be enforced by payment of the full liabilities as above are stated here under:-

Details of Hypothecated/Mortgaged Assets

at Floor (L-Shaped) Without roof/terrace rights of built up property bearing No. 458, Khasra No. 458, situated in the area of village Nasirpur, Delhi state colony, Gali No. 3, New Delhi-110077 standing in the name of Mr. Shishir Srivastava and Mrs. Hina Srivastava W/o Shishir Srivastava, which is bounded as under: the property, West: Road 18 Ft., North: Road 16 Ft., South: Other Property and in terms of Section 13(13) of the Act, the Borrower and/or the Guarantors sale, lease or otherwise (other than in ordinary course of your business) any of described in the notice, without prior written consent of Oriental Bank of India. Any transfer by you, by way of sale, lease, gift, assignment or otherwise shall be null and void.



SHIVALIK MERCANTILE CO-OPERATIVE BANK LTD.

(HEAD OFFICE: 1ST FLOOR, HAKIKAT NAGAR, SAHARANPUR (U.P.))

TEL: 0122-2726125, 2726143, 2726155